STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF <u>JANUARY</u>, 2023.

	Form 1 List of cases e-filed during the month									
Sr	Court	District	Case No.	Petitioner Name Vs	Advocate	Advocate Mobile		Date of	Date of e-	
No.				Respondent Name		Number	mail Id	Registration	filing	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	
1.	High Court of	East Khasi	-	-	-	-	-	-	-	
	Meghalaya	Hills								
2.	Judge, Commercial	East Khasi	-	-	-	-	-	-	-	
	Court, Shillong	Hills								

	Form 2 List of cases in which e-Payment of Court fees was made during the month									
Sr.	Court	District	Case No.	Petitioner Name Vs	Advocate	Date of	Date of e-payment			
No.				Respondent Name		Registration	of Court Fees			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of	East Khasi Hills	-	-	-	-	-			
	Meghalaya									
2.	Judge, Commercial	East Khasi Hills	-	-	-	-	-			
	Court, Shillong									

	Form 3 List of cases in which Electronic Service of Process has taken place during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-			

	Form 4 List of total no. of cases randomly allocated during the month									
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-				

	Form 5 List of cases in which Case Management Hearing was held during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-			

	Form 6 Contested commercial cases disposed during the month												
Sr. No.	Court	Distric t	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-	-	-	-	-

	Form 7 Summary of Commercial Cases during the month									
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	High Court of Meghalaya	East Khasi Hills	2	5	0	7				
2.	Judge, Commercial Court, Shillong	East Khasi Hills	81	0	0	81				

Form 6(i): Mediation Data on Monthly Basis

	List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month									
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1.	Shillong Mediation Centre, Shillong.	36	4	-	7	Total=33 nos. (31 nos. of applications are in the pre-mediation stage and notices have been served and 2 nos. Mediation are pending)				